

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sangeeta Aviation Services Private Limited Date of Commencement of Liquidation: 20-10-2023; List of Stakeholders as on Date: 09-04-2024; Name of IP: Mr. RAJESH RAMESH KAMATH; Process Number: 1; Last 5 digitof registration number: 12481

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	4366121	0	4366121				NA
2	Liquidation costs incurred till date	0	114802	0	114802				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	19878731	1	19056175		822556		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	174824323	1	16181757	158642566			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3274160	1	3274160				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	202458137	3	42993015	158642566	822556	0	